

## HARYANA VIDHAN SABHA

### Un-Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Thursday, the 27th August, 2020.*

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#### To Solve the Problem of Overflowed Ponds

**124. Shri Subhash Gangoli, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that all ponds are overflowed in village Kharal of Narwana Assembly Constituency; and
  - (b) if so, whether there is any proposal under consideration of the Government to solve the abovesaid problem permanently togetherwith the time by which it is likely to be solved ?
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#### To Carpet the Road

**120. Shri Mewa Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to carpet the road from Ladwa to Hinori in Ladwa Constituency; and
  - (b) if so, the time by which it is likely to be carpeted ?
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#### To Increase the Ground Water Level

**137. Smt. Naina Singh Chautala, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state the steps taken by the Government to increase the underground water level in Badhra Assembly Constituency togetherwith the details thereof ?

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#### Tax Collected from Cable Operators

**109. Shri Jagbir Singh Malik, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether there is any provision of the Government for imposing entertainment tax or any other tax on the cable operator in State; if so, the district wise or local body wise details of tax collected from these cable operators; and
  - (b) if not, whether there is any proposal under consideration of the Government to levy taxes on cable operators of State ?
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**To Open a PHC**

**130. Shri Bishan Lal Saini, M.L.A.:** Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to open a Primary Health Centre in the Villages Saran and Jathlana in Radaur Assembly Constituency ?

**To Carpet the Road**

**121. Shri Mewa Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to carpet the road from Shahabad Ladwa road to Berthala; and
- (b) if so, the time by which it is likely to be carpeted ?

**To Construct the Rest House**

**138. Smt. Naina Singh Chautala, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct the Rest House of PWD in Badhra Assembly Constituency; and
- (b) if so, the time by which the construction work of above said Rest House is likely to be started ?

**Amendments in Pradhan Mantri Fasal Bima Yojna**

**110. Shri Jagbir Singh Malik, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) the details of amendments made by the Government in Pradhan Mantri Fasal Bima Yojna; and
- (b) the details of companies working for PMFBY togetherwith the district allotted to them since the inception of the scheme in State ?

**Kisan Khet Sadak Yojna**

**131. Shri Bishan Lal Saini, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state whether it is a fact that the Kisan Khet Sadak Yojna will continue in future also ?

**To Carpet the Road**

**122. Shri Mewa Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to carpet the road from Ladwa to Mustafabad in Ladwa Assembly Constituency; and
- (b) if so, the time by which it is likely to be carpeted ?

**Vacant Posts in Health Centers and Dispensaries**

**139. Smt. Naina Singh Chautala, M.L.A.:** Will the Health Minister be pleased to state—

- (a) the centre-wise and category wise details of the sanctioned and presently working Doctors and other staff in different CHCs, PHCs, Sub-Health Centers and Dispensaries situated in Badhra Assembly Constituency; and
- (b) the time by which the above said vacant posts are likely to be filled-up togetherwith the details thereof ?

**To Make Underground Water Chemical Free**

**111. Shri Jagbir Singh Malik, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that chemical mixed water of industries in Panipat is polluting the underground water of villages of Israna, Gohana and Baroda Assembly Constituency; and
- (b) if so, the steps taken by the Government to make the underground water of abovesaid villages chemical free ?

**To Renovate the Village Ponds**

**132. Shri Bishan Lal Saini, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any policy under consideration of the Government to renovate the village ponds after sanitation, digging and to construct retaining wall in each Assembly Constituency in State ?

**To Renovate the Kudal Distributory**

**140. Smt. Naina Singh Chautala, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to renovate the Kudal distributory, Harodi distributory, Todi minor and Harodi minor; and
  - (b) if so, the time by which the said work of renovation is likely to be started ?
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Chandigarh:  
The 21st August, 2020.

R.K. NANDAL,  
Secretary,  
Haryana Vidhan Sabha.